List of Creditors of Karaikal Port Private Limited

As on October 18, 2022

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Resolution Professional.

1			Filing under cl	lause (ca)	of sub-regulation (2) of regulation 13 of the IBBI	(Insolvency Resolution Process	for Corporate Persons)		
										(Amount in ₹)
Sl. No.	Category of creditor	Summai	ry of claims received	Summary	of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	creditors (other than financial creditors belonging to any class of creditors)	1	29,638,471,597	1	29,592,925,467		45,546,130		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	95	31,288,888	23	9,247,965		22,040,923		6	
7	Operational creditors (Government Dues)	4	425,921,620	1	45,392	109,326,207	316,550,021	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	140	356,163,690	111	174,411,879		145,483,086	36,268,725	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		240	30,451,845,795	136	29,776,630,703	109,326,207	529,620,160	36,268,725		-

							Annexure-1							
	Name of the corporate debtor: Kranikal Port Private Limited													
Ì	Date of commencement of CIRP: April 29, 2022													
	List of creditors as on: October 18, 2022													
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
	(F in intuomA)													
Sr. No.	Financial Creditor	Details of	claim received			Details of cla	im admitted			Amount of	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		Date of receipt	Amount Claimed	Amount Admitted	Nature of claim	Amount covered	Amount covered	Whether related	% of voting share	contingent	Mutual dues, that	not admitted	verification	
						by	by	party?	in CoC	claim	may be set-off			
						security interest	guarantee							
1	Omkara Assets Reconstruction Private	May 09, 2022	29,638,471,597	29,592,925,467	Secured Financial	29,592,925,467	29,592,925,467	No	100			45,546,130		The amount of
	Limited (Acting as Trustee on behalf of				Debt									claim rejected is
	Omkara PS 14/2021-22 Trust, Omkara PS													based on the
	15/2021-22 Trust, Omkara PS 16/2021-22													differences in
	Trust, Omkara PS 17/2021-22 Trust, Omkara													interest
	PS 18/2021-22 Trust, Omkara PS 02/2022-23													calculations.
	Trust)													
1 -	Total		29.638.471.597	29,592,925,467								45,546,130	0	

American - 8
Name of the corporate dictor: Scrainst Prof Private Limited
Date of commiscence of CIPP-April 29, 2022
List of confidence as on Citables as on Citables 12, 2022

								List	of Operational C	editors (Employ	ees)		
i. N	lame of outhorised of	Name employee	Details of	T	Details of claim a	dmitted			Amount of contin- gent	Amount of any mutual dues.	Amount of claim under verification	Amount of claim not admitted	Remarks, if any (Amount in 8
o. a	epresentative, f any	employee	Date of receipt	Amount	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if	claim	th at may be set- off			
					468398		No.	CoC, if					
		M. Sarumathi	5/6/2022	899,169		F&F and Gratuity Payments		applicable	,	٠		430,771	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
2		Subramanian R	5/6/2022	124,447	124447	F&F and Gratuity Payments	No	Not applicable	(0		0	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
3		Swaminathan Chakrapani	5/6/2022	494,484	278422	F&F and Gratuity Payments	No	Not applicable	(0	(216,062	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
- 4		Dilip Kumar Singh	5/7/2022	2,262,142	1221154	F&F and Gratuity	No	Not applicable				1,040,988	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					528395	Payments F&F and Gratuity	No	applicable Not					verification and the same has been paid in accordance with the applicable law Gratuity dress have not been considered as part of the claim for the number of
3		Kapil Chopra	5/7/2022	866,226	520393	Payments	NO	applicable	,	ľ		337,831	verification and the same has been paid in accordance with the applicable law
6		Ranga Nagaraju	5/8/2022	1,754,377	1053165	F&F and Gratuity Payments	No	Not applicable		0	0	701,212	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
7		D. MohanRaj	5/11/2022	284,557	220637	F&F and Gratuity Payments	No	Not applicable		0	0	63,920	Gratuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
8		S. Arulventhan	6/10/2022	834,127	0	F&F and Gratuity Payments	No	Not applicable		0	0	834,127	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments F&F and Gratuity	No	applicable Not					verification and the same has been paid in accordance with the applicable law Gratuity dress have not been considered as part of the claim for the number of
9		Joseph Stanislus	6/20/2022	157,004	0	Payments	No	applicable		ا "	0	157,004	craturity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
10		G. Seshasai	7/15/2022	237,111	66555	F&F and Gratuity Payments	No	Not applicable		0		170,556	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commancement of the CIRP have not been considered for the purpose of this list
11		Capt. Thiyagarajan K.	7/16/2022	1,086,063	786667	F&F and Gratuity	No	Not		0	0	299,396	
						Payments		applicable					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
12		G. Durgesh	7/16/2022	568,276	0	F&F and Gratuity Payments	No	Not applicable		0		568,276	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
13		S. Raja	7/16/2022	222,573	178086	F&F and Gratuity	No	Not			0	44,487	
						Payments		applicable					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
14		V. Krishna Kumar	7/16/2022	454,628	365790	F&F and Gratuity Payments	No	Not applicable	(0		88,838	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
											0		
15		K. Venkatesan	7/16/2022	826,849	419564	F&F and Gratuity Payments	No	Not applicable		l °		407,285	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
16		K. R. Sreenath	7/17/2022	1,529,605	615034	F&F and Gratuity	No	Not	(0	0	914,571	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Payments		applicable					
						PRF - 1 -					0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
17		Capt . Nicodemus Nehemiah Vijay Sagar	7/18/2022	1,445,269	1317925	F&F and Gratuity Payments	No	Not applicable	(·		127,344	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
18		M. Sasikala	7/19/2022	270,951	148122	F&F and Gratuity	No	Not		0	0	122,829	Gratuity dues have not been considered as part of the claim for the purpose of
1						Payments		applicable				222,029	verification and the same has been paid in accordance with the applicable law
19		Susai Jabastein Remegious A	7/19/2022	399,532	200529	F&F and Gratuitv	No	Not	,		0	199,003	Dues claimed by the claimants for the period pertaining to post the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
1						F&F and Gratuity Payments		Not applicable				155,003	verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
20		K. Praveenkumar	7/19/2022	99,647	88491	F&F and Gratuity Payments	No	Not applicable	C	0		11,156	Dues claimed by the claimants for the period pertaining to post the
		Contamo D	2000	,	220		р.			ļ .	0		commencement of the CIRP have not been considered for the purpose of this lis
21		Sundararaman D.	7/20/2022	400,519	229117	F&F and Gratuity Payments	No	Not applicable	'	· •		171,402	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
22		Sakthivel G.	7/20/2022	407,555	204822	F&F and Gratuity Payments	No	Not applicable	(0	0	202,733	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Paymenta		врупсвоге					Dues claimed by the claimants for the period pertaining to post the
											0		commencement of the CIRP have not been considered for the purpose of this lis
23		Chandrashekar F. Madar	7/22/2022	299,895		F&F and Gratuity Payments	No	Not applicable		ا "		299,895	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
24		N. Veeramanikandan	7/22/2022	626,969	0	F&F and Gratuity Payments	No	Not applicable		0	0	626,969	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						Paymenta		врупсвоге					Dues claimed by the claimants for the period pertaining to post the
						F&F and Gratuity					0		commencement of the CIRP have not been considered for the purpose of this list
2		D. Karthik	7/23/2022	123,296		Payments	No	Not applicable	,	ľ		123,296	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
26		David Thiraviam	7/23/2022	321,030	0	F&F and Gratuity Payments	No	Not applicable		0	V	321,030	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						,							Dues claimed by the claimants for the period pertaining to post the
27		F. Nazeer Hussain	7/23/2022	111.117		F&F and Gratuity	No	Not			0	111.117	commencement of the CIRP have not been considered for the purpose of this lis Gratuity dues have not been considered as part of the claim for the purpose of
27		F. Nazeer Hussain	7/23/2022	111,117		Payments	NO	applicable	,	ľ		111,117	verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
28		GX Anand	7/23/2022	119,011	0	F&F and Gratuity Payments	No	Not applicable	(0		119,011	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						.,							Dure daimed by the daiments for the ended postaining to part the
29		J. Stephen Vedhanayagam	7/23/2022	363.150		F&F and Gratuity	No	Not	,			363.150	
			,,=,,====	333,333		Payments		applicable				,	verification and the same has been paid in accordance with the applicable law
											0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
30		Jayavel. R	7/23/2022	52,067	0	F&F and Gratuity Payments	No	Not applicable	(0		52,067	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
21		K. Rajarajan	7/23/2022	100,295		F&F and Gratuity	No	Not	,		0	100,295	Contribute door have not been considered as east of the claim for the numbers of
		n. najarajan	7,23,2022	100,233		Payments		applicable		· ·		100,233	verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
32		K. Sivakumar	7/23/2022	375,540	0	F&F and Gratuity Payments	No	Not applicable		0		375,540	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						,							Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
33		Koothaperumal K	7/23/2022	64,650		F&F and Grahilton	No	Not	,		0	24 ***	
_		, secondary and the se	,	J,050		F&F and Gratuity Payments		applicable	`	"		04,650	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
34		Aravindraj Ravi	7/23/2022	17,899	0	F&F and Gratuity Payments	No	Not applicable	C	0		17,899	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
		Delegh M	2000				No				0		
35		Rajesh K	7/23/2022	32,375	0	F&F and Gratuity Payments	No	Not applicable	(· •		32,375	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
36		Ravi N	7/23/2022	98,599	0	F&F and Gratuity	No	Not		0	0	98,599	Gratuity dues have not been considered as part of the claim for the purpose of
						Payments		applicable					verification and the same has been paid in accordance with the applicable law. Dues claimed by the claimants for the period pertaining to post the
		C Darlie War	200			CRE N-10					0		commencement of the CIRP have not been considered for the purpose of this list
37		S. Radja Piragache	7/23/2022	170,581	0	F&F and Gratuity Payments	No	Not applicable	(· •		170,581	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
38		S. Venkatasubramanian	7/23/2022	48,333	0	F&F and Gratuity Payments	No	Not applicable	(0	0	48,333	
						.,					0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
39		C Silambarasu	7/23/2022	97,403	0	F&F and Gratuity Payments	No	Not applicable	(·		97,403	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
40		Suresh B	7/23/2022	165,584	0	F&F and Gratuity Payments	No	Not applicable		0	0	165,584	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
						payments		eppticable					
						F8F 4 -					0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
41	Ī	V. Shanmugaraj	7/23/2022	55,053	0	F&F and Gratuity Payments	No	Not applicable		"		55,053	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
													Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lis
42		A. Taraka Rama Rao	7/23/2022	186,928	166011	F&F and Gratuity Payments	No	Not applicable		0	0	20,917	
					<u></u>								Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
43		M. Kannan	7/24/2022	86,377	0	F&F and Gratuity Payments	No	Not applicable		0	<u> </u>	86,377	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lit
1		B. Raghunath	7/24/2022	20,015		F&F and Gratuity	No	Not	,	n	0	20,015	
44				-3,015	1	Payments		applicable				20,015	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lin
44		GB Sivakumar	7/24/2022	271,838	0	F&F and Gratuity Payments	No	Not applicable			0	271,838	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
44						- styrrisents		mp/pittcalDite					
45						rer					0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this li
45		I Kenduli		64,991	0	F&F and Gratuity Payments	No	Not applicable	'	· •		64,991	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this li
45		l. Karthik	7/24/2022				i .	l .	1	1	0	l .	
44 45 46 47		I. Karthik K. Jayamurthi	7/24/2022	88,693	0	F&F and Gratuity	No	Not		0		88,693	Gratuity dues have not been considered as part of the claim for the purpose of
45 45 46				88,693	0	F&F and Gratuity Payments	No	Not applicable	(0		88,693	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
45 46 47		K Jayamurthi	7/24/2022		0	Payments				0			Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lin
44 45 46 47				88,693 212,921	0	F&F and Gratuity Payments F&F and Gratuity Payments	No No	Not applicable Not applicable		0	0	88,693 212,921	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this lin
44 45 46 47 48		K Jayamurthi	7/24/2022		0	Payments F&F and Gratuity		Not	c	0	0		base daimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Grafully dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dase claimed by the claimants for the period pertaining to post the Dase claimed by the claimants for the period pertaining to post the
44 45 46 47 48		K Jayamurthi	7/24/2022		0	F&F and Grabuity Payments		Not applicable Not	c c	0	0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIPP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the dained for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIPP have not been considered for the purpose of this list
44 45 46 47 48		K.Jayamurthi M. Kandhan	7/24/2022 7/24/2022	212,921	0	Payments F8F and Gratuity Payments	No	Not applicable	C	0	0	212,921	Dues claimed by the claimants for the period pertaining to post the commencement of the CIBP have not been considered for the purpose of this lis charbility date. Have not been considered as part of the claim for the purpose of varification and the same has been paid in accordance with the applicable law

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50	R. Senthamarai	7/24/2022	222,623	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		222,623	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
E1	7 15	704000	121,680		SRE and Contribu	No	Nor			0	121,680	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list contain, does have not been considered as even of the claim for the purpose of
31	T. Vijayasarathy	7/24/2022	121,680		F&F and Gratuity Payments	NO	Not applicable		•		121,680	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law.
52	Telaprolu Priyatham	7/24/2022	39,032	0 F	F&F and Gratuity	No	Not	0	0	0	39,032	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
63	S. Vijayabaskar	7/24/2022	219,372		Payments F&F and Gratuity	No	applicable			0	219,372	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
33	S. Vijayabaskar	//24/2022	219,372		Payments	NO	Not applicable		•		219,372	continuity cause have not been considered as part or the calm for the purpose of werification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54	Dhinesh. K	7/25/2022	20,783	0 F	F&F and Gratuity	No	Not applicable	0	0	0	20,783	
99	Jayakumar C	7/25/2022	224,308	0.6	Payments F&F and Gratuity	No	applicable			0	224,308	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Crathilly dues have not been considered as part of the claim for the number of
	ayacama c	7,23,2022	214,300		Payments		applicable		-		224,300	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
56	JosuvaChinta	7/25/2022	270,976	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	270,976	commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					Dues claimed by the claimants for the pariod pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
57	Elavarasan K	7/25/2022	285,279	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	285,279	Gratuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
58	K. Vasudevan	7/25/2022	66,985	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		66,985	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
59	Mohamed Imthath Badusha	7/25/2022	33,039	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		33,039	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
60	P. Narasimha Reddy	7/25/2022	921,343	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	921,343	Gratuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
61	P. Gothandam	7/25/2022	41,812	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		41,812	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
62	Prabakaran K	7/25/2022	202,998	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	202,998	
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
63	R. Hariharan	7/25/2022	23,350	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		23,350	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
64	R. Selvakumar	7/25/2022	99,505	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	99,505	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
L							L					Dues claimed by the claimants for the pariod pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
65	S. Mahendran	7/25/2022	32,605	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		32,605	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
66	Titu Samal	7/25/2022	33,994	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	33,994	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
67	Yeddula Venkata Nageswar Reddy	7/25/2022	144,611	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	144,611	commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					.,		.,,					Dues claimed by the claimants for the pariod pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
68	T.S. SENTHAMIZH SELVAN	7/25/2022	169,950	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	169,950	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
										0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
69	Bharathi Mathiyazhagan	7/26/2022	18,583	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		18,583	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
70	Chelladurai.S	7/26/2022	344,663	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		344,663	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
										0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
71	Chermaraj K	7/26/2022	35,174	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		35,174	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
72	G. Rajeswara Reddy	7/26/2022	3,128,385	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	_	3,128,385	verification and the same has been paid in accordance with the applicable law.
73	Kanagaraj S	7/26/2022	159,752	0 F	F&F and Gratuity	No	Not applicable	0	0	0	159,752	Dues claimed by the claimants for the period pertaining to post the Consulty dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					verification and the same has been paid in accordance with the applicable law. Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
74	Balamurugan Perumal	7/26/2022	16,937	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	16,937	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
75	S Ramachandran	7/26/2022	352,305	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	352,305	
					raymenta		approace					Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
76	Srinivasan. S	7/26/2022	22,225	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	22,225	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
77	BONSON.R	7/26/2022	367,669	191934 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	175,735	commissionment of the CIMP have not been considered for the purpose of this list. Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law.
					,							Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
78	Bandi Sasi Babu	7/27/2022	40,427	0 8	F&F and Gratuity Payments	No	Not applicable	0	0		40,427	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the curpose of this list
79	S. Palanivel	7/27/2022	168,909	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	168,909	
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
80	Boola Sivakumar	7/28/2022	34,428	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		34,428	Dues claimed by the claimants for the pariod pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
81	K Elangovan	7/28/2022	21,033	0 6	F&F and Gratuity Payments	No	Not applicable	0	0	0	21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
82	Saravanakumar D	7/28/2022	21,033	0 1	F&F and Gratuity Payments	No	Not applicable	0	0	0	21,033	Dues risinged by the risingents for the period pertaining to post the
83	Saravanan.S	7/28/2022	162,143	0 1	F&F and Gratuity	No	Not applicable	0	0	0	162,143	commencement of the CIRP have not been considered for the purpose of this list Gratuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					Payments		applicable					verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
84	Dinesh Rajaram	7/29/2022	43,621	0 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	43,621	commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
												Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
85	Viknesh M	8/1/2022	110,827	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		110,827	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					20.00					0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
86	Dhanamjayan. BL	8/2/2022	155,070	0 6	F&F and Gratuity Payments	No	Not applicable	0	0		155,070	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
87	P. Thiviyanthan	8/2/2022	136,874	0 1	F&F and Gratuity	No	Not	0	0	0	136 874	Dues claimed by the claimants for the pariod pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of
	,	,	223,074	1	Payments		applicable				1.0,014	verification and the same has been paid in accordance with the applicable law the claimed by the claimants for the period pertaining to not the
88	Kalaivani. S	8/2/2022	167,085	148038 F	F&F and Gratuity Payments	No	Not applicable	0	0	0	19,047	commencement of the CIRP have not been considered for the purpose of this list
89	Rajesh Vaidhiyanathan	8/4/2022	268,601		F&F and Gratuity Payments	No	Not	0	0	0	41,939	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
90		8/12/2022	107,611		Payments F&F and Gratuity		applicable Not			0	107,611	Dues claimed by the claimants for the pariod pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Crathilly dues have not been considered as part of the claim for the number of
90	Praloy Kumar Karmakar	w, 22/2022	10/,611		Payments	No	applicable				107,611	Gratuity does have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the
91	Balamurugan. C	9/15/2022	225,769	0 F	F&F and Gratuity	No	Not	0	0	0	225,769	Dues claimed by the claimants for the period pertaining to post the commincement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose verification and the same has been oaid in accordance with the applicable law
					Payments		applicable					verification and the same has been paid in accordance with the applicable law. Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list.
92	A.P. Carthick Reddy	9/3/2022	1,399,680	0	Performace Pay	No	Not applicable	0	0	0	1,399,680	Amount claimed is not needing as nor the books of account of the comprate
93	KNS Shanmugan	9/27/2022	183,778	0 F	F&F and Gratuity Payments	No	Not applicable	0	0		183,778	verification and the same has been paid in accordance with the applicable law
94	A. Sukumar	10/6/2022	340,717		SE and Grobin	No	Nor			0	340,717	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the purpose of
94	A SAMINE	10/0/2022	340,717		F&F and Gratuity Payments	140	Not applicable				340,717	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the
	David B	0.00-00-			DE NOT CO.		81.7			0		commencement of the CIRP have not been considered for the purpose of this list
95	Ravi P	9/29/2022	212,011	0 6	F&F and Gratuity Payments	No	Not applicable	0	٥		212,011	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law.
	 											Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
	 Total	_	31,288,888	9247965				0			22,040,923	

Annexure - 7

Name of the corporate debtor: Karaikal Port Private Limited

Date of commencement of CIRP: April 29, 2022

List of creditions as on: Ortober 19, 2022

List of operational creditors (Government dues)

	List of operational creditors (Government dues)												
												(Amount in ₹)	
S.No.	Authority	Details of Claim Received			Details of claim add			Amount of Contingent Claim	any mutual dues that	Amount of claim under verification	Amount of Claim not admitted/rejected	Remarks, if any	
		Date of receipt of correct form	Amount Claimed	Amount of Claim Admitted	Nature of claim	Related Party	% of voting share in CoC, if applicable		may be set off		teu		
1	Government of India_represented by the Office of the Assistant Commission of GST & Central Excise, Karalikal Division, Puducherry Commissionerate, Puducherry	7/22/2022	116,859,593.00		Unsecured	No		109,326,207.00	o o		7,533,386.00	The amount has been admitted as contingent claim since the matter has been contested by the CD and an appeal has been registered with the CESTAT, pending disposal. For the renaming amount, CD ream has responded to the letters/communication received from the statutory authority since no Infliret show-cause notice or any other demand has been raised by the statutory authority, the matter is presumed to be settled where there is no outstanding liability on second of the CD.	
2	Employees' Provident Fund Organisation, Regional Office, Puducherry	7/7/2022	449,724.00	45,392.00	Unsecured	No		0		-	404,332.00	The Corporate Debtor has received two letter from the EPFO department confirming that the revised outstanding amount is INR 45,392.	
3	Assistant Commissioner of Income-Tax Circle -2(1),Trichy Stationed at Thanjavur	5/31/2022	302,948,095.00	0	Unsecured	No		-		-	302,948,095.00	An order has been received from the Income Tax department dated September 28, 2022, against the appeal filled by the Corporate Debtor's team under Section 154 that no amount is due from the Corporate Debtor. Hence, the entire claim has been rejected.	
4	Government of Puducherry	7/18/2022	5,664,208.00		Unsecured	No		0		-	.,,,,	Confirmation has been received from Corporate Debtor that no amount is due to the statutory authority.	
1	Total	1	425,921,620.00	45,392.00	1	1	1	109,326,207.00	1	-	316,550,021.00		

Annexure - 8

Name of the corporate debtor: Karaikal Port Private Limited
Date of commencement of CIRP: April 29, 2022
List of creditors as on:October 18,2022

	List of agreedant anothers (Differ the Wayners or Englance of Englance of Construent Date) List of agreedant anothers (Differ the Wayners of Englance of Construent Date)											
S No	Vendor	Detail	I	(Amount in 8 Amount of claim under Remarks*, if any								
		Date	Amount Claimed	Amount of Claim	Details of Claim Admitted Nature of claim Amount covered by Whether related	Amount of contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted / Rejected	Amount of claim under Remarks*, if any verification			
1	V Dhanabal (Saravanan Transport)	11.05.2022	212000	Admitted	Nature of claim Amount covered by Whether related party?	in CoC		Rejected 212000				
2	Selvakumar (SK Enterprises)	5/11/2022	170628	155,275	No			15,353	DN considered. TDS paid			
3	Sunrise shipping agencies pvt ltd	11.05.2022	598291	598,291	No				TDS paid.			
5	Deluxe Enterprises India Bearing and Mill Store	5/11/2022 5/11/2022	82505 2832	2832	No.			82505				
6	Selvi Store House	12.05.2022	100336 385000	6260	No			94076				
8	K Annadural Universal Hospitaality Services	12.05.2022	385000 778672.65	377.300 763.841	No No			7.700 14.832	TDS paid.			
9	lyangar's Bakery, Sweets and Savouries, Karaikal	12.05.2022	100427	71,640.00	No				ICD wrong. Sign missing in decleration. Amount rejected has been paid by CD.			
		12.05.2022		47231				28.787.00	Identification doc missing			
10	SRI Sai Agencies	12.05.2022	48195	47231	No			964	Invoice 002 dated 19.12.2020 not yet received			
11	Sri Kathayee Amman Services shri ganesh office automations	12.05.2022	39200	106,126	No.			39200	I'DS Paid Invoice for the month of April considered as post CRP Invoice for April considered as post CRP			
13	s m industrial equipments	12.05.2022	138208 16635		No No			32,082 16635	grn after ICD			
15	Maga Associates A G Hospitalities Pvt Ltd	12.05.2022	531000 60143.7	522000	No No			9000	ld proof missing, TDS paid rejected. Authority letter requested			
16	ZEN Medias MGM Vailankanni Residency	12.05.2022 12.05.2022	8168 8211	8168 8211	No				Form not signed.CD name not mentioned in verification part.ICD not mentioned Date and Place missing in decleration. Name missing in verification			
17	Invani Valuntante Residency	12.05.2022	8211	8211	No.							
18	Sagar travels	12.05.2022	6647	6514	No				icd mention wronelv.Name of CD missine in declaration.Authority letter TDS paid.Form not signed.ICD mentioned wrongly.ID proof missing.Paid amount rejected			
	-	12.05.2022		67528				133	Form not sizeed XD wrong ID proof missing.			
20	Ste tours and travels Hotel Raipark Pvt Ltd	12.05.2022	67529 16818	16818	No No			1	ICD wrong			
21	SIS Limited Betomerhanical Foundments	12.05.2022	1518671	1,423,090	No.			95.581	TOS paid DN to be considered			
23	S D Transports	12.05.2022	9043947	8,890,660	No			153.287	TOS paid Form not sizned			
25	Sri Karpagavinayagar Earth Movers VAIGAI KITCHENS	12.05.2022	231398 50000	227,476	No No			3,922	TDS Payments.			
26	Navakar Trading Co. Pvt. Ltd.	12.05.2022	269660 3893	269,660	No				3893 Wrong claim form			
28	K.T.J Tours & Travels VSK Constructions	12.05.2022	477025	468,940	No No			8,085	3893 Wrong claim form TDS paid			
29	Jai System Aravind crane	12.05.2022	37930 139270	34930 136,900	No.			3000	Invoice 3 yet to be received by KPPL. TDS paid amount rejected. Revised form missing			
30					NO			2370				
31	Sekars	12.05.2022	74920	52292	No			22628	Rejected amount paid and Invoices for which service completion date after ICD is considered as post cirp			
32	K. Sivadjy contractor	12.05.2022	98235	72,268	No				Invoice 26 and 23 yet to be received by KPPLTDS paid Invoice for the month of April			
33	Kirubha Enterprises	12.05.2022	485173	476813	No			25,967 8360	considered as post CRP			
34	Preethi engineers & contractors	12.05.2022	36244	35.870	No.			374	TDS Paid Retention amount for 6 months			
36	AVS Imperiaa S Ravichandran	12.05.2022 12.05.2022	487366 8272.5	8106.5	No No			44295 166	Form not sizeed TDS Paid			
37	R Rajesh Divirva constructions	12.05.2022	398654 19200	390681	No No		 	7973	TDS owid			
39	Empire Logistics	13.05.2022	19200 388286 154466.72	19,200 381,257 42,043	No No			7.029	DN considered EU/06/22-23 after ICO-ent in books. TDS eaid relected ID proof missing TDS Paid rejected /trvsice for the month of April considered as post CIEP			
40	Abi & Co	13.05.2022	154466.72	42,043	No	1 1 -	1	112.424	ID proof missing.TDS Paid rejected.trvoice for the month of April considered as post CIRP			
41	Altavista	13.05.2022	85550	7.000	No			85550	GRN after ICD.ID proof missins.ICD wrone			
42	Krishna Enterprises Rohini G	13.05.2022 5/13/2022	7000 311036	7.000	No No			6221	TDS gaid rejected			
44	LesCare Global Consultants Private Limited	13.05.2022	165200	151200 32513144.78	No.	+	H ==	14000	Form not signed 597895 Dissel escalation claim for the contract period form or vet to be received. DN and railway			
43	K Ravikumar	13.05.2022	37016310.5		No		ļ	3905270.72	penalty considered. Retention amount considered			
46 47	Sri Aarudhraa Construction Zeroin HSE Infrastructure Pvt Ltd	13.05.2022 13.05.2022	39505 180600	38835 87541	No No		 	670	Invoice not yet received by SPPL ICD not mentioned TDS paid and DN considered. Invoice for the month of April considered.			
					NO			93059	as post CRP			
48	Hotel Moujahir	13.05.2022	153311	146939	No			6372	form not filled properly icd wrong names missing in declaration and verification. ID proof			
49	Raja Transport Service	13.05.2022	916380	812348	No				and invoice missing ICD wrong, TDS paid. ID proof. Authority letter missing. Mentioned as fast track in			
50	Lift & Links	13.05.2022	13570	13570	Mn			104032	form.Invoice for the month of April considered as post CRP ICD wrong			
51	SVL Engineering services	13.05.2022	147830.4 136320	145324	No No			2506.4 37,599				
53	Sri Durga Construction V. Gowthaman	13.05.2022	136320 362800	98,721 294,228	No No				Advance and 10s considered. Form not signed ICD wrongly mensioned TDS paid Invoice for the month of April considered as over CRP.			
64	Cobit Engineering Pvt Ltd	13.05.2022	555904	555,904				68.572	considered as post CIRP Warranty completes on 21.10.2022 Retention amount kept. TCS details yet to receive			
.,					No.				from CD			
55	S. Kumar Engg. Works	13.05.2022	66006	64,887	No				Form Signed by Prbhakaran whose ID is missing, Invoice after ICD Invoice 708.73 yet to receive.Authority letter and ID proof missing of OC and the one who has signed claim for			
								1,119				
56	KR Contractor Chennal Mettex Lab Private Limited	13.05.2022	616668 163194	606,216 75492	No No			10,452 87702	trivoice DS yet to be received.TDS paid TDS Paid.Invoice for the month of April considered as post CRP			
58	Jain pharma & surgicals	13.05.2022 13.05.2022	206561 32450	206.561	No							
60	Giri Brothers 5 Arulsamy (Modern Construction)	13.05.2022	32450 9172.8	32.450 9172.8	No No							
61	PSTS Logistics pvt ltd	13.05.2022	91688196	3,840,417	No			87.847.779	The amount of INR 87,847,779/- has not been admitted due to lack of sufficient proof.			
62	Chennai Radha Engineering Works Pvt. Ltd.	13.05.2022	43735256	43,734,467	No			87,847,779 789	CN considered			
63	Mar-Tech Insurance Surveyors & Loss Assessors P. Ltd. Nisvo Marine Surveys	13.05.2022	82010 572400	69660 572,400	No.	+		12350	ID proof missing of OC.TDS paid ID proof missing Form not signed			
65	Mr. Paramasiyan Narayanan	13.05.2022	4886813	3977384	No No				TDS Paid DN considered Invoice for the month of April considered as post CIRP			
66	M/S Narayanan Associates Savera Industries Limited	14.05.2022	35875	26984	Mn			909429	Form not signed. Authority letter. ICD wrong. CD name not mentioned in declaration part. II			
		14.05.2022	408728	401.800				8891	proof of CD missing			
68	S Muhammad Afzal (Four track associates) Shri Maha Fabrication	14.05.2022	408728 17135		No No			6928	TDS paid			
69	KAS Hardwares Arun Arts	14.05.2022	28280 37892	28,280 37,250	No			642	TDS Paid.Mentioned as fast track in form which needs to be checked			
71	Micro Spares	14.05.2022	37892 332760 12611	37,250 332,760 12,611	No No			542	MS/2022-23/030 not yet received.			
72	Lakshmi PVC Door & Hardwares 5 Praharaj & Associates	14.05.2022	12611 12000	12.611	No.	+		1200	Form not siened ICD wrone. 40/2021-22 not vet received			
74	Karpagam Agencies	5/14/2022	209350	209350	No.				Form not signed CD name missing in declaration part			
75	Sri Swathi Infotech Rice Lake Weighing Systems India Limited	14.05.2022 16.05.2022	15500 1566000	12789 94.500	No No			2711 1.471.500	ED aroof missins.TDS asid Invaice for the month of April considered as post CIRP ICD wronely mentioned. Authority letter missins			
77	LIEBHERR INDIA PRIVATE LIMITED	16.05.2022	143084		No No			143084				
78	K Kannan Cotecna Inspection India Pvt Ltd	16.05.2022	1689323 2171733	1.537.854 1987686.86	No No			151.469 184046.14	TDS Paid and DN. ID proof missing			
80	Star Décor R. Seharaj Annai Roofing	17.05.2022	25664 221732	25.664	No.	+		3.758	Form not signed ID proof missing. TDS payments.			
82	P. Kalaichezhian	18.05.2022 18.05.2022	554956	217.974 533.114	No No			3.758 21.842	Form not seried ID proof missing. TDS payments. Name of CD not mentioned in form			
83	N. Senthil Munugan(Sriram Shop)	19.05.2022	25000	25.000	No.	+		***				
85	Yesflow Hydraulics	19.05.2022	58399		No No			58399	GRN after icd			
86	Yogeshwaran Darling TVC Electronics	20.05.2022	374652 7450	366,749 7450	No No			7903	TDS paid.DN considered.Form not signed.ID proof missing Form not filled.Not signed.ICD wrong, incomplete Declaration and Verification.ID proof			
					100	+			missing.			
85 89	H. Sithi Maimoona Udhayam Powers	24.05.2022 5/25/2022	255232 11400	250,127 11400	No No		<u> </u>	5105	tds paid			
90	Parthiban Panchavamam	28.05.2022 28.05.2022	78718	77,144 165472	No		1	1574 6520	TDS Paid DN considered			
92	Muruganandham Masilamani	31.05.2022	171992 229805	225910	No No			3895	D proof missing			
93	VL Enterprises Sai Shree Contractor	6/4/2022	519486 79503	510,581 34,133	No No		 	8,905 45,370	Bill no. 4 yet to be received TDS paid .hvoice for the month of April considered as post CRP			
95	Checkmate Facility and Electronic Solutions	6/7/2022 6/7/2022	750621	716537	No			34084	Invoice for the month of April considered as post CRP			
95 97	Arthah Enterprise Nin Energy India	6/10/2022	254113 152220	250,746 139,320	No No		<u> </u>	3,367 12,900	Form not signed.TDS paid.ID proof missing TDS paid.			
98	Mothers Multimedia	6/11/2022	20296 54148.73	20296	No No	+	H ==		CD name missing in form			
100	LBV Automation Thejo Engineering	6/13/2022	14238	14.153.09	No No			84.91	Interest considered at the rate of 18% whereas invoice mentions 12%.			
101	Parthy Arts & Digital Usha Fire Safety Equipment	6/13/2022 6/15/2022	3360 68204	3360 67048	No No	+ + +	l		Mentioned as fast track in form which needs to be corrected TDS paid. Authority letter missing. Mentioned fast track in form which needs to be			
100	Share Tales Statements	6/16/2002	17582			+		1156	checked ICD wrone. GRN after icd			
104	KSL Media Ltd.	6/16/2022	24999	24523	No No			17582 476				
105	Tai Construction MRM Transports	6/16/2022	45267 200000	45267	No No	+ + +	l	102.000	Form not filled Not signed No id proof TDS Paid Invoice for the month of April considered as post CRP			
107	Forma Electricals	6/18/2022	66104		No			66 104	ern after icd			
108 109	Sarathi Trading Company Premier Sales Corporation	6/20/2022	80145 17228	80.145 17228	No No				Form not signed.			
110	Goyal MG Gasses	6/21/2022	1062	1062	No No		1					
112	Indira Electricals & Appliances Ananth Electricals & Engineering	6/22/2022 6/23/2022	13400 50150	49300	No No			13400 850	TDS paid			
113 114	A. Vijayakumar Super Tug Offshore Services Pvt Ltd	6/27/2022 6/27/2022	73346 72401932		No No	+	 	11,254	TDS paid +trivolce 17 and 19 paid STOS/20-21/049 Dt.24.03.2021 & STOS/20-21/050 Dt.24.03.2021-Due to shortfall in the			
114	Super rug Ominore Services PVI Ltd	0/27/2022	72401932	47,423,003	NO NO				performance as per the contract, the claimed invoice amounts were rejected. STOS/19-20/028 Dt.18.07.2019- Since bill no. STOS/19-20/036(which was supposed to b			
1		1		1	1 1		1		rejected because total day dredging was done from 19.06.2019 to 8-08-2019; but effective day of dredging was just 25 days as per contract.) was paid, the management			
1		1		1	1 1				rejected bill no STOS/19-20/028 Hence the invoice amount rejected.			
1		1		1	1 1				STOS/20-21/046 Dt.12.09.2019-The fuel is provided by KPPL as per the contract. Therefore, the claimed invoice amount is rejected.			
1		1		1	1 1				Therefore, the claimed invoice amount is rejected. STOS/21-22/044 Dt.22.03.20228STOS/22-23/008 Dt.29.04.2022-This charges are not			
	<u> </u>	<u></u>		L	<u> </u>	<u> </u>	<u></u>	24,978,929	covered in the scope of work hence, the claimed invoice amounts rejected. BG is still not invoked. Hence, the claimed amount for BG is rejected.			
115	A. Sarala, Sri Priya Sea Works Nisvo Marine Surveys LLP	7/12/2022	5000	5000	No		1					
116 117	Blue ocean personnel and allied services pvt ltd.	7/14/2022 7/20/2022	300900 570625	570625	No No			300900	Paid Form not signed ID proof missing Retention money due on 30.09.2023.			
118	Trans earth logistics pvt ltd Madras Hard Tools	7/19/2022	26771 98235	26771 98235	No		1					
119 120	Madras Hard Tools A Ganesan	7/20/2022	452758	443,608	No No			9,150	TOS Paid			
121	FLSmidth Private Limited Safeway Dredging Enterprises	8/3/2022 8/6/2022	57423010 8171387	8.032.889	No No	+	H ==	21764516 138,498	35658494 Interest portion rejected. No supporting docs.			
123	Selvi Store House Proprietor	8/11/2022	24672	19,275	No No			138,498 5,397	Insurance.TDS			
124 125	B M Electrical Enterprises	8/24/2022 8/24/2022	4248 16520	4248	No No		l		Form not filled properly. Form not slaned JD proof missing. TDS paid.Authority letter missing.Invoice for the month of April considered as post CIRP.			
125	Star Engineering				No		L	16520				
126	CITI Info systems Arium Telerone Private Limited	8/26/2022	2360 98940		No No	+	H ==	2360	Service after ICD Invoice for the month of April considered as post CRP Service after ICD Invoice for the month of April considered as post CRP			
127 128	Arjun Telecom Private Limited Benderways Technology	8/26/2022 8/25/2022	38940 58902	34,798	No No			38940 24.104	Service after ICD Invoice for the month of April considered as post CRP ICD wrone. Certain invoices paid			
129	Financial Advisor and Chief Accounts Officer, Southern Railway. Chennai	8/22/2022	150106	150106	No							
	Tata Teleservices Limited	8/18/2022	231134	211.546	No			19.588	Rejected for service after KD Name not mentioned in verification part			
130	AEC Electro Mech Projects Pvt Ltd PricewaterhouseCoopers Professional	8/18/2022 8/29/2022	1967863 708000		No.		 	49.610	TOS paid			
131		-year and d		548,000	NO NO			60,000				
131 132	Services LLP				I No.	1 1	1	i .	Form not signed ICD wrong Name mentioned in verification next wrong ID proof			
131	Services LLP Nirmal Cabs	9/3/2022	82629.52					83639.59	missing Invoice for the month of April considered as need (180			
131 132 133	Services LLP Nirmal Cabs Thermo Fisher Scientific India Pvt Ltd	9/9/2022	515424	255623	No.			82629.52 259801	ID proof missing. Amount rejected has been paid			
181 182 183 184 185	Sentices LLP Nirmal Cabs Thermo Fisher Scientific India Pve Ltd PGM VINAXAGA TRAVELS	9/9/2022 9/14/2022		255623	No No			82629.52 259801 84960	ID proof missing, Amount rejected has been paid Form not filled properly. Not signed. KD not mentioned, Invoice for the month of April			
181 182 183 184 185	Services LLP Nirmal Cable Thermo Fisher Scientific India Pvt Ltd POM VINATING TRAVES POORNIMA THYAGARAJAN	9/9/2022 9/14/2022 9/16/2022	515424 84960 27819		No No			259801 84960 27,819	It by proof missing. Amount exjected has been paid Form not filled properly, Not lighted. KD not mentioned, invoice for the month of Aprill considered as post CRP Considered in R&F			
131 132 133 134 135 136 137	Sendons LLP Nirmal Cable Thermo Fisher Scientific India PM Ltd PGGN UNAXAGAI TRAYELS POORNMAN THYNGARAIAN Lik Bodd Internation Surveyor & LISH Assessors	9/9/2022 9/14/2022 9/16/2022 9/24/2022	515424 84960 27819 5310	4.860	No N			259801 84960	ID proof missing Amount nejected has been paid Form not filled properly. Not signed. KD not mentioned. Invoice for the month of April considered as post CRIP Considered in F&F TO Saids			
181 182 183 184 185	Services LLP Nirmal Cable Thermo Fisher Scientific India Pvt Ltd POM VINATING TRAVES POORNIMA THYAGARAJAN	9/9/2022 9/14/2022 9/16/2022	515424 84960 27819		No N			259801 84960 27,819 450	It by proof missing. Amount exjected has been paid Form not filled properly, Not lighted. KD not mentioned, invoice for the month of Aprill considered as post CRP Considered in R&F			

140 Johnson Lifts Pvt Ltd	17/10/2022	38776.76	30334			No					8442.76	Invoice copy missing ICD wrong.
Total		356,163,690.00	174,411,879.46							145,483,086	36,268,725	
*Claims have been verified by the RP subject to rectification of the minor defects as identified and intimated to the claimants												